

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No. 347/UHC/Admin.A/2024

Dated: September 10th, 2024

Hon'ble Court has resolved to declare the 4th Saturday of every month as a Non Working Day for the Registry of the High Court.

This arrangement shall come into force with immediate effect.

By Order of the Court,

Sd/-
(Kahkasha Khan)
Registrar General

No. 5046 /I-a-7/Admin.A/2024

Dated: September 10th, 2024

Copy forwarded for information and necessary action to:

1. Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi.
3. Registrar General of all the High Courts.
4. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
5. Principal Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Dehradun.
6. Advocate General, Government of Uttarakhand, Nainital.
7. Chairman, Bar Council of Uttarakhand, Nainital.
8. President/Secretary, High Court Bar Association, Nainital with request to inform all the members.
9. Assistant Solicitor General, Government of India, Nainital.
10. Chief Standing Counsel, Government of Uttarakhand, Nainital.
11. Additional Chief Standing Counsel, Government of Uttar Pradesh, Nainital.
12. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Nainital.
13. Member Secretary, State Legal Services Authority, Uttarakhand, Nainital.
14. All the District Judges, State Judiciary, Uttarakhand.
15. Principal Judge / Judges, Family Court, State Judiciary, Uttarakhand.
16. All the Registrars of the Court.
17. P.P.S. to Hon'ble the Chief Justice with request to place the same for kind perusal of Her Lordship.
18. P.S./P.A. to Hon'ble Judges with request to place the same for kind perusal of Hon'ble Judges.
19. Secretary, HCLSC, O.S.D./ C.P.C. of the Court.
20. P.S. /P.A. to Registrar General.
21. Registrar (High Court Cadre) of the Court.
22. Superintendent of Police (Vigilance Cell) of the Court.
23. All the Joint Registrars/ Deputy Registrars of the Court.
24. Joint P.P.S. of the Court.
25. Head Private Secretary of the Court with request to inform all the Private Secretaries and Personal Assistants of the Court.
26. Head Bench Secretary of the Court with request to inform all the Bench Secretaries of the Court.
27. Deputy Registrar (I.T.) of the Court with the request to upload the same on the Official website of High Court of Uttarakhand, Nainital.
28. Librarian of the Court.
29. All the Assistant Registrars/ Section Officers of the Court with request to inform all the officials under their supervision.
30. Section Officer (Stationery) with direction to incorporate the same in Annual Calendar of High Court henceforth.
31. Chief Protocol Officer of the Court.
32. Management Officer/Protocol Officer/Public Relations Officer of the Court.
33. OIC/NIC of the Court.
34. Joint Director, Printing & Stationery, Government Press, Roorkee, District Hardwar for publication of the Notification in the next Gazette of the Uttarakhand.
35. I/c Dispensary, High Court of Uttarakhand.
36. Security Officer, High Court of Uttarakhand.
37. Guard file/Notice Board.

Joint Registrar-I